NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 236/16

PETITION NUMBER

TP 234/17

NAME OF THE PETITIONER (S) :

BgSE PROPERTIES AND SECURITIES LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

ASMITA DESHPANDE

948284817

M UDAY SHANKAR ASSOCIATES

Assipande

Counsel for Petitioner Company is present. She has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka at Bangalore. Notices to be issued to the authorities contemplated under Section 230(5) of the Companies Act, 2013.

Registry to issue notices to the authorities concerned.

Posted to 31.03.2017.

MEMBER (J)

MEMBER (T)